

**Widows dubbed as Witches**

2190. PROF. (SHRIMATI) BHARATI RAY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of a report published in the Pioneer on 2nd December, 1999 captioned, Widows dubbed witches; robbed of home, hearth;

(b) if so, the details thereof;

(c) what steps Government propose to take in this regard; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO): (a) Yes, Sir.

(b) to (d) A report has been called for from the State Government of Bihar. Further necessary action will be taken in due course.

**'Z' Category Security**

2191. SHRI RAJ MOHINDER SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of persons in the country getting the 'Z' plus or 'Z' security and the total expenditure incurred thereon, per year; and

(b) whether a review in this regard is done from time to time?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO): (a) 'Public Order' and 'Police' are State subjects under Constitution of India. Therefore, responsibility for providing security to persons residing within their jurisdiction and expenditure thereon is that of the concerned State Governments and UT Administrations.

(b) As per the Security Scheme, the need for security and scale of security arrangements are required to be reviewed periodically based on latest threat perception in each case and necessary changes in security made as warranted. This is a continuing process.

**Cooperation of General Public in maintaining Peace**

2192. SARDAR GURCHARAN SINGH TOHRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Commissioner of Delhi Police had assured the Committee on Home Affairs in its Fifty-Fourth Report that Cooperation of the general public in maintaining peace and prevention of crime in the Capital is being sought;

(b) if so, what is the present scenario of such efforts in the North-West Delhi, particularly in Rohini; and

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(c) whether the police is aware that some vested interests are creating impediments in the efforts of the residents of Pocket D-12, Sector 8, Rohini, in the erection of Iron-gates at the corners of the lane; and

(d) if so, the reasons therefor and the steps proposed to tackle it?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO):** (a) and (b) Yes, Sir. Delhi Police have set up Thana-level Committees consisting of persons drawn from different walks of life to serve as a forum for regular interaction with people on improvement of law and order situation. Such a Committee has been constituted for Rohini area also.

(c) and (d) There is a difference of opinion between the residents and shopkeepers of the said area over erection of an Iron-gate at the corner as it would block the free access to some of the shops. However, both the sides are engaged in a dialogue to find an amicable solution.

**Killings by SULFA**

**2193. SHRI DRUPAD BORGOHAIN:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the killings committed by the surrendered ULFA (SULFA), in conjunction with Assam Police and Military;

(b) if so, what is their number during last three years; and

(c) whether Government would enquire into all such killings committed by ULFA, SULFA and other militant groups in Assam, by an appropriate authority and punish all the guilty persons?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO):** (a) Government are not aware of any killings committed by SULFA in conjunction with Assam Police and Military.

(b) and (c) Does not arise.

**Misbehaviour by Drunken Cop**

**2194. SHRI AMAR SINGH:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news-item appearing in the Times of India dated 16th November, 1999 under the heading, Drunk on duty, traffic cop in Gypsy terrorises car driver on Ring Road;

(b) if so, what are the details thereof; and